

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 432 OF 2021**

IN THE MATTER OF:

Shiv Singh ... Applicant
Versus
State of Rajasthan & Ors. ... Respondents

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R. S. Mantry
RESPONDENT NO. 5

THROUGH

Azmat
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For Respondent no. 5
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NEW DELHI
DATED: 24.07.2023

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 432 OF 2021**

IN THE MATTER OF:

Shiv Singh ... Applicant

Versus

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**ADDITIONAL AFFIDAVIT ON BEHALF OF RESPONDENT
NO. 5 IN TERMS OF ORDER DATED 27.03.2023 PASSED BY
THIS HON'BLE TRIBUNAL**

I, Ramswaroop Mantri, aged about 64 years, son of Kishan Lal Mantri, resident of 160, Tilak Nagar, Ward No. 42, near Balaji Temple, Radha Krishna Vihar Colony, Madanganj, Kishangarh, Ajmer, Rajasthan 305801, presently at New Delhi do hereby solemnly affirm on oath as follows:-

1. That I am a partner in Respondent No. 5 (Project Proponent), i.e., M/s Gem Granites and its authorized representative. I am fully conversant with the facts and circumstances of the present case and therefore, I am competent to depose vide the present affidavit.



2. The present affidavit is being filed in terms of the Order dated 27.03.2023 passed by this Hon'ble Tribunal and in furtherance of the earlier affidavit filed by the answering Respondent vide which the following yearly action plan had been prepared and proposed for the perusal of this Hon'ble Tribunal:

CSR ACTION PLAN

Sl.	CSR activities for the year 2023-2028	Yearly Budgetary Provision (INR)
1.	Education for underprivileged and poor as well as differently abled children (includes fees, provision of school uniforms, books etc.) in consultation with local schools and educational institutions.	Rs. 50,000/- (Rupees Fifty Thousand Only)
2.	Providing medical aid camps, distributing hearing aids, walking sticks, wheel chairs etc. in consultation with district and state level institutions to differently abled/disabled persons.	Rs. 80,000/- (Eighty Thousand Rupees Only)
3.	Carrying out green plantation of saplings within and outside the lease area and its maintenance	Rs. 2,00,000/- (Rupees Two Lakhs Only)



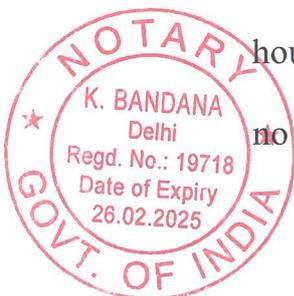
	(this includes maintenance of the saplings, watering expenses and salary of gardener)	
4.	Miscellaneous CSR expenditure for feeding of stray animals (cattle, etc.) and donations to gaushalas, etc.	Rs. 40,000/- (Rupees Forty Thousand Only)
5.	Promotion of sports and cultural activities in local schools and other educational institutions such as through sponsorships, prize distributions, etc.	Rs. 40,000/- (Rupees Forty Thousand Only)
	Total	Rs. 4,10,000/- (Rupees Four Lakh and Ten Thousand Only.)

3. Now, in terms of the directions of this Hon'ble Tribunal on 27.03.2023 to provide better particulars of the activities proposed to be carried out by it, it is stated that the representatives of the answering Respondent met with the Sarpanch of Gram Panchayat, Kukerkheda in April 2023 and discussed the CSR activities that could be funded by the answering Respondent. Similarly, the representatives of the answering Respondent also met Mr. Jai Veer Singh, Headmaster of the Govt. Senior Secondary School, Kukerkheda and discussed the topic of CSR activities. A copy of the receipt issued to the answering



Respondent by the Sarpanch against a donation for development works in the Gram Panchayat is enclosed herewith and marked as **Annexure A**. A copy of the letter issued to the answering Respondent by the Headmaster of the Senior Secondary School is enclosed herewith and is marked as **Annexure B**.

4. In terms of these discussions, a more detailed action plan for green belt development has been prepared that is enclosed herewith as **Enclosure I**. Similarly, a more detailed and specific overall CSR action plan is also enclosed herewith as **Enclosure II** for the perusal of this Hon'ble Tribunal.
5. Respondent No. 5 has verily attempted to place on record better particulars of its action plan towards CSR activities as comprehensively as possible. It is reiterated that, as on date, Respondent No. 5 is in compliance with all the requisite environmental conditions and has every intention to ensure that it maintains the same.
6. It may also be noted that even the second committee constituted by this Hon'ble Tribunal to investigate the issue of cracks in houses and blasting has submitted its report and concluded that no evidence of blasting has been found and there is no basis to



the false allegations by the original Applicant that cracks in his house are due to any blasting activity by the answering Respondent.

7. Given the aforesaid, this Hon'ble Tribunal ought to consider dismissing the present original application while imposing heavy costs on the original Applicant who has continued to make false allegations that have come at a great cost to the Respondent No. 5 and to the various authorities that have carried out multiple inspections with respect to the allegations of blasting that have turned out to be exercises in futility.
8. I have read and understood the contents of the present affidavit and state the same are true and correct to the best of my knowledge and belief. No material facts have been concealed.

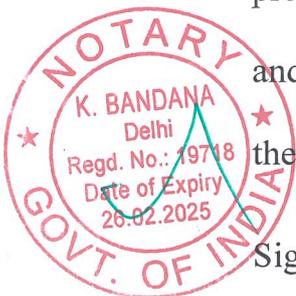
T.S.L.
IDENTIFIED

For GEM GRANITES
R. S. Manoj
DEPONENT
Partner/Manager

VERIFICATION

I, the above-named Deponent do hereby verify that the contents of the present affidavit above are true and correct to the best of my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

21 JUL 2023



Signed and Verified on this 21st day of July, 2023 at New Delhi.

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For GEM GRANITES

R. S. Mantra
Partner/Manager

DEPONENT

21 JUL 2023



ATTESTED
NOTARY PUBLIC DELHI
GOVT. OF INDIA
Mob.: 9654768498

ग्राम पंचायत कूकरखोड़ा

पं.स. भीम जिला-राजसमंद (राज.)

क्रमांक **43**

दिनांक...12/04/23...

श्री गो. लाल देसाई जाति

निवासी कूकरखोड़ा रुपये

की राशि नीचे दिये विवरणों के वास्ते प्राप्त हुई।

क्र.स.	नाम मद विवरण	प्राप्त राशि		कुल योग
		बकाया	चालु	
1	राशन कार्ड शुल्क			
2	पट्टा शुल्क			
3	विकास शुल्क			1,00,000/-
4	राशन कूपन शुल्क			
5	अन्य शुल्क			
	<u>विकास शुल्क</u>			
	<u>योग कुल रकम</u>			1,00,000/-

हस्ताक्षर सचिव ग्रामपंचायत



राजकीय उच्च माध्यमिक विद्यालय, कूकरखेड़ा

तह- भीम, जिला- राजसमंद(राज.), पिन-305921

Shala Darpan Id:222710

Dise Code:08250106903

रा.उ.मा.वि.कूकरखेड़ा

<p>प्रेषक:- प्रधानाचार्य रा.उ.मा.वि. कूकरखेड़ा भीम, राजसमंद(राज.) 305921 Email id: gssskukarkhera@gmail.com Phone No. :</p>	<p>प्रेषित:- जैम ग्रेनाइट्स कूकरखेड़ा</p>
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क्रमांक:- रा.उ.मा.वि./कूकरखेड़ा

दिनांक:-

जैम ग्रेनाइट्स कूकरखेड़ा से प्राप्त होने वाली अनुदान राशि को राजकीय उच्च माध्यमिक विद्यालय कूकरखेड़ा में सत्र 203-24 में व्यय/उपयोग लिये जाने हेतु रूपरेखा निम्नानुसार प्रस्तावित है:-

01. आर्थिक रूप से पिछड़े विद्यार्थियों हेतु सहयोग राशि 10000 रु (स्कूल बैग,कापी,पेन,स्वेटर,अन्य आवश्यक शैक्षणिक सामग्री)
02. वृक्षा रोपणपूर्व में भी आपके द्वारा विद्यालय में वृक्षारोपण में सहयोग किया गया तथा इस सत्र में पौधो हेतु क्यारी तैयार करवाने मिट्टी डलवाने,पौधे क्रय करने हेतु 40000 हजार रूपये प्रस्तावित राशि। तथा प्रति वर्ष 40 पौधे नये लगवाने एवं पौधो की सुरक्षा हेतु राशि देना प्रस्तावित है।
03. वार्षिकोत्सव समारोह में प्रतिभावान विद्यार्थियों को पारितोषित के निमित्त 10000 रूपये की राशि देना प्रस्तावित है।
04. 26 जनवरी/शीत ऋतु में विद्यार्थियों को स्वेटर वितरण हेतु 10000 रूपये की राशि प्रस्तावित है।

विद्यालय के एसडीएमसी खाता सं0-61089056773

बान्च:- SBI BHIM

(Handwritten Signature)

प्रधानाचार्य
 (जय वीर सिंह)
 राजकीय उच्च माध्यमिक विद्यालय
 कूकरखेड़ा-राजसमंद
 राउमावि कूकरखेड़ा

ENCLOSURE I

Action Plan of Green belt development

Applicant – M/s Gem Granite

YEAR 2023 to 2025

ML No.- 22/2014

Year	Location	No. Of Plant	Exp. Cost in Rs.
Existing Plantation	Mine	460	-
	Govt. School	40	
2023	Mine	160	2,00,000/-
	Govt. School	40	
2024	Mine	160	2,00,000/-
	Govt. School	40	
2025	Mine	160	2,00,000/-
	Govt. School	40	
Total		1100	6,00,000/-

Following plants are recommended for plantation

Sr. no.	Common Name
1.	Neem
2.	Mango
3.	Palash
4.	Peepal
5.	Sheesham

For GEM GRANITES

R. S. Manjary

Partner/Manager

ENCLOSURE II

Action Plan of budget allocation for ESR/CSR

Applicant – M/s Gem Granite

YEAR 2023 to 2025

ML No.- 22/2014

Name of location	Head	Exp. Cost in Rs.
Govt. Sr Sec School, Kukarkhera	School Bags, books, educational material for students	10,000/
	Sweater, dress to students	10,000/
	Scholarship to students	10,000/
	Plantation	20,000/
	Sports kits, sports material	40,000/
Govt. Primary Dispensary, Kukarkhera	Providing Medical health camps and free medicine for villagers	80,000/
Kukarkhera	Miscellaneous CSR expenditure for feeding of stray animals and donation to gushalas, etc.	40,000/-
Green Belt Development	The trees shall be planted in the mine, School ground of Govt. Sr. Sec. School Kukarkhera	2,00,000/-
Total		4,10,000/-

For GEM GRANITES
R. S. Mantry

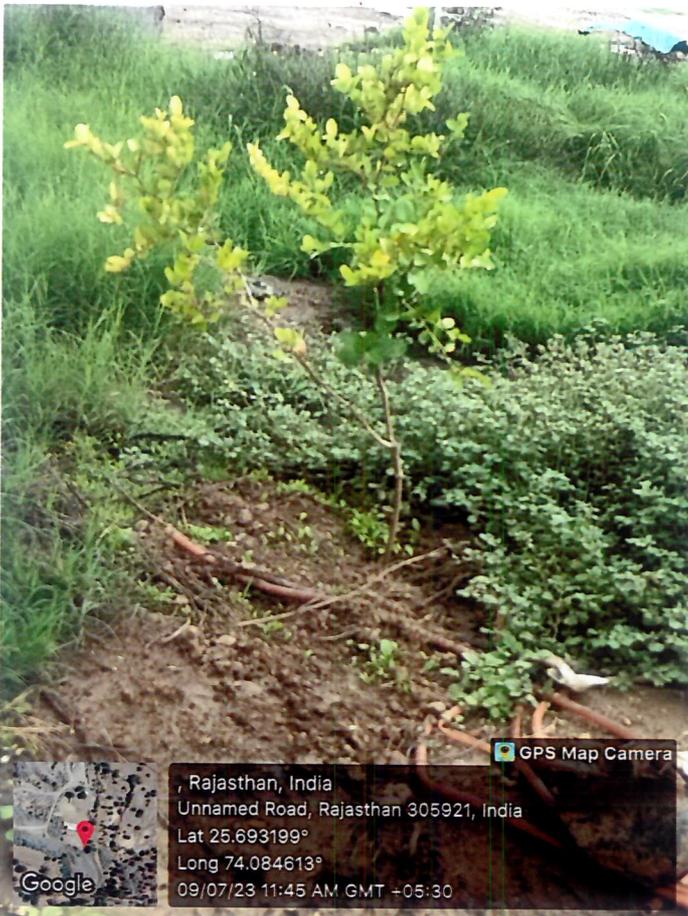
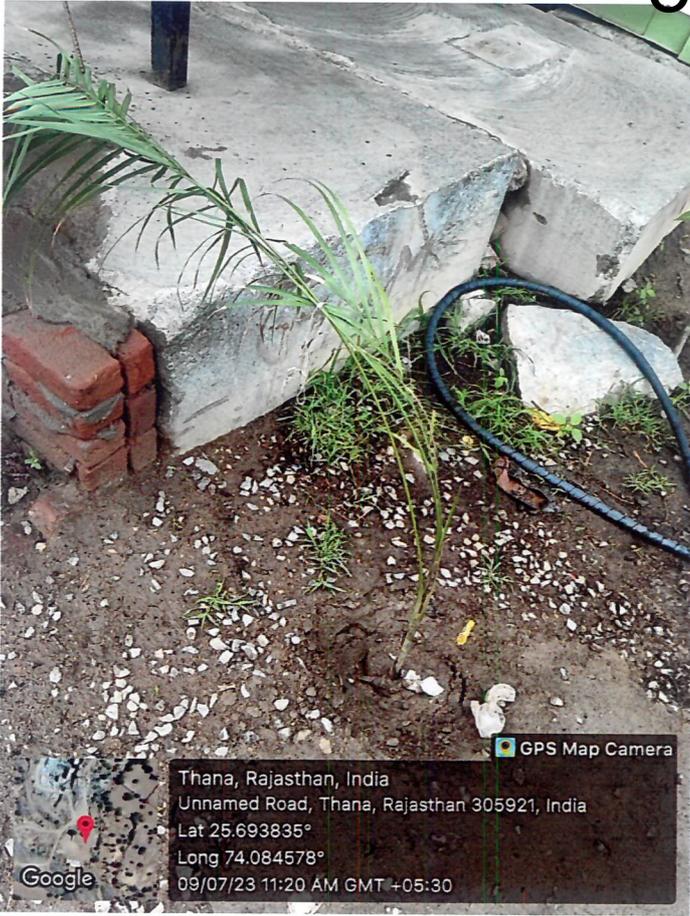
Partner/Manager

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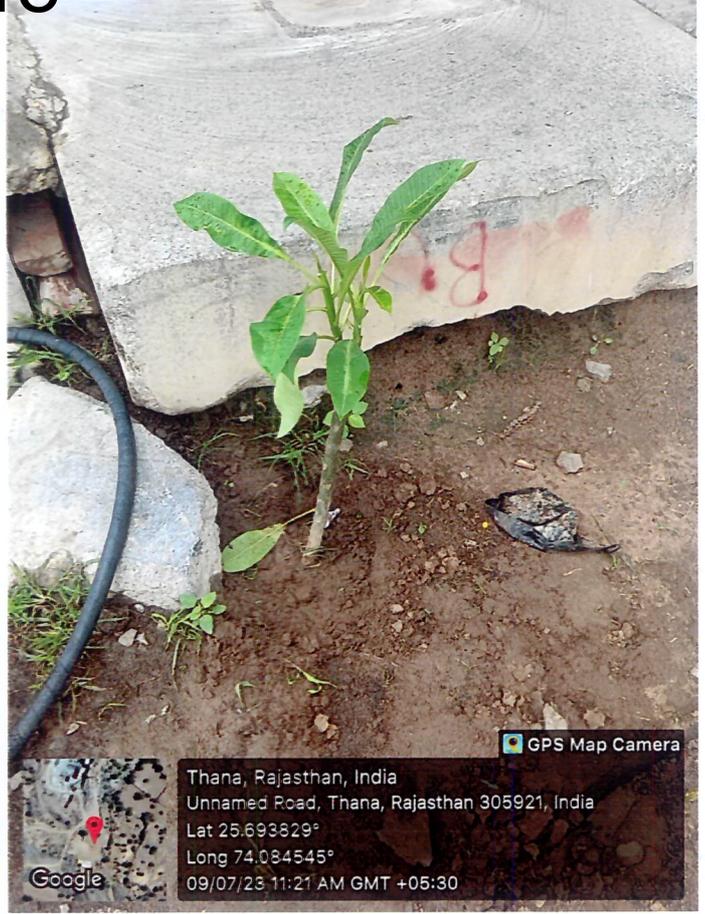
ANNEXURE-C 13

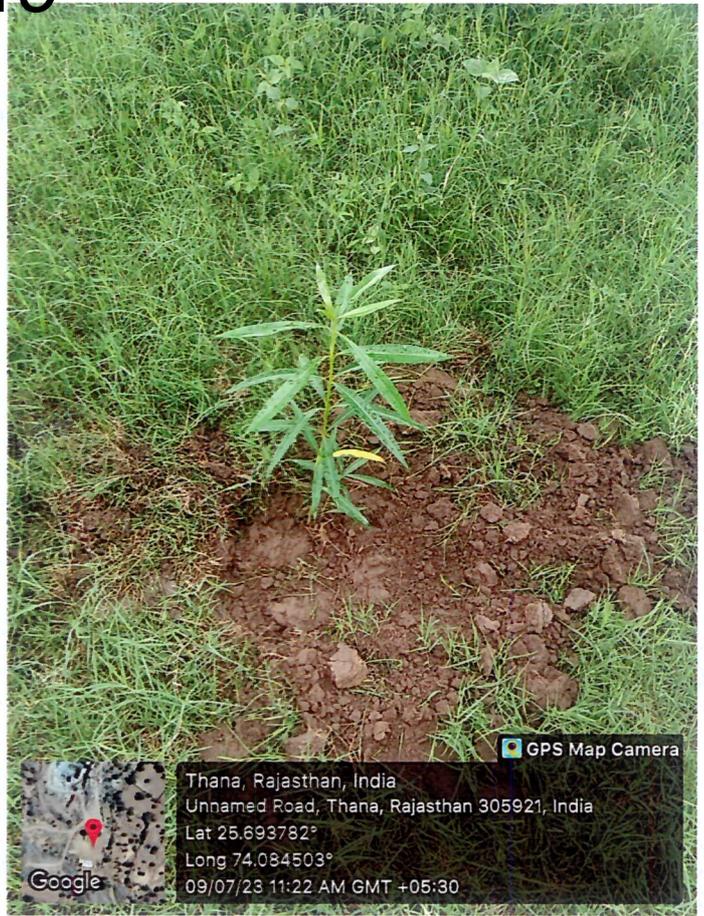
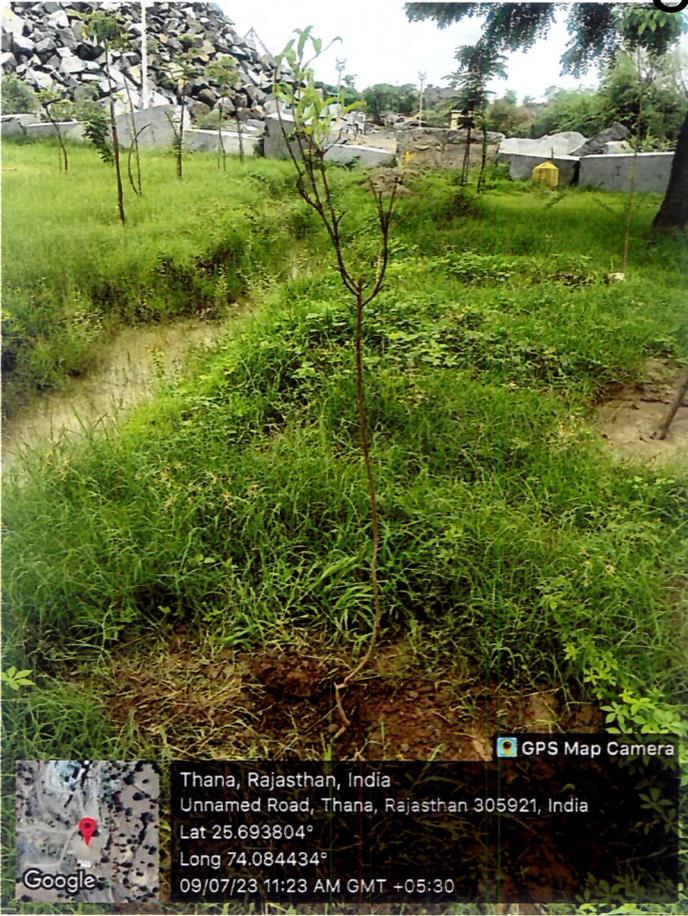


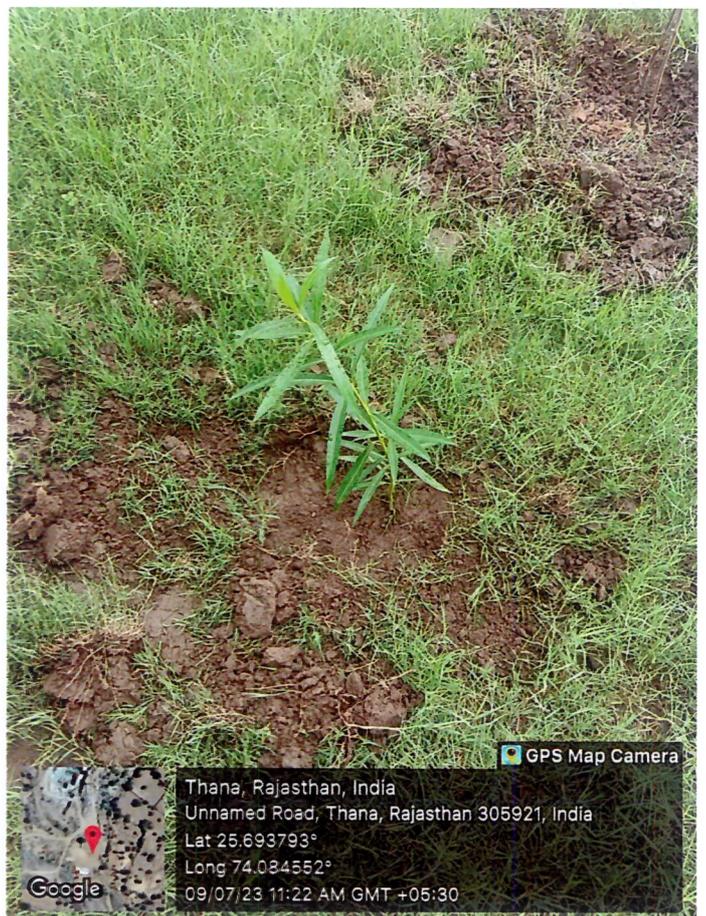
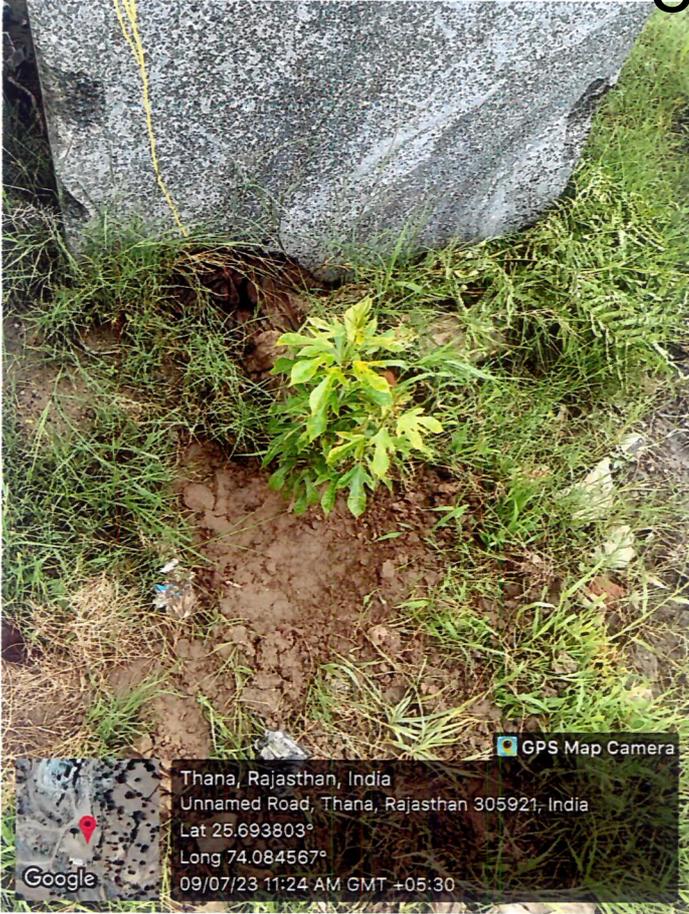
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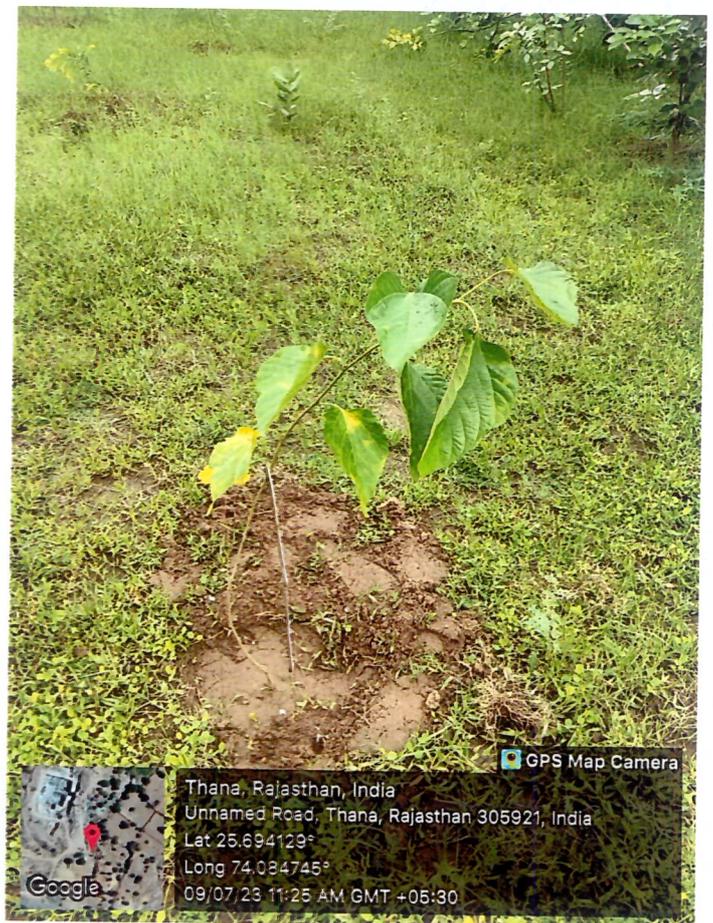
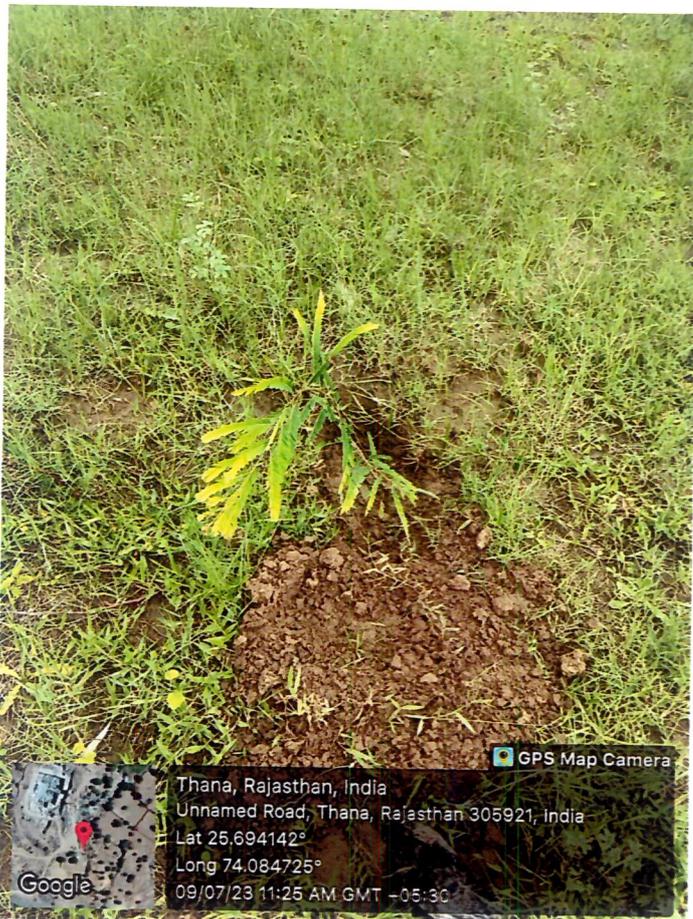
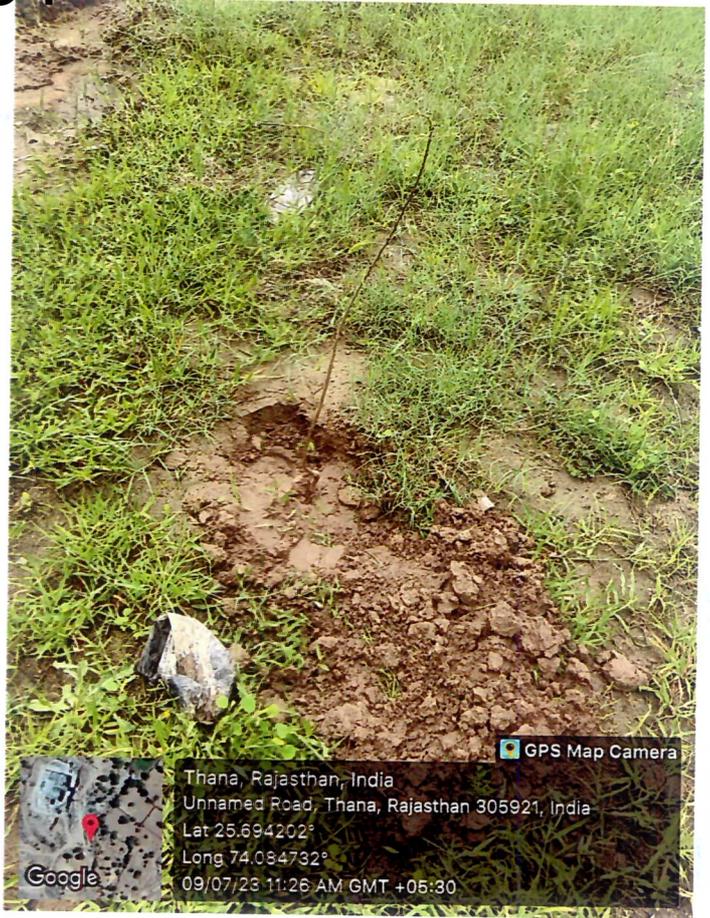


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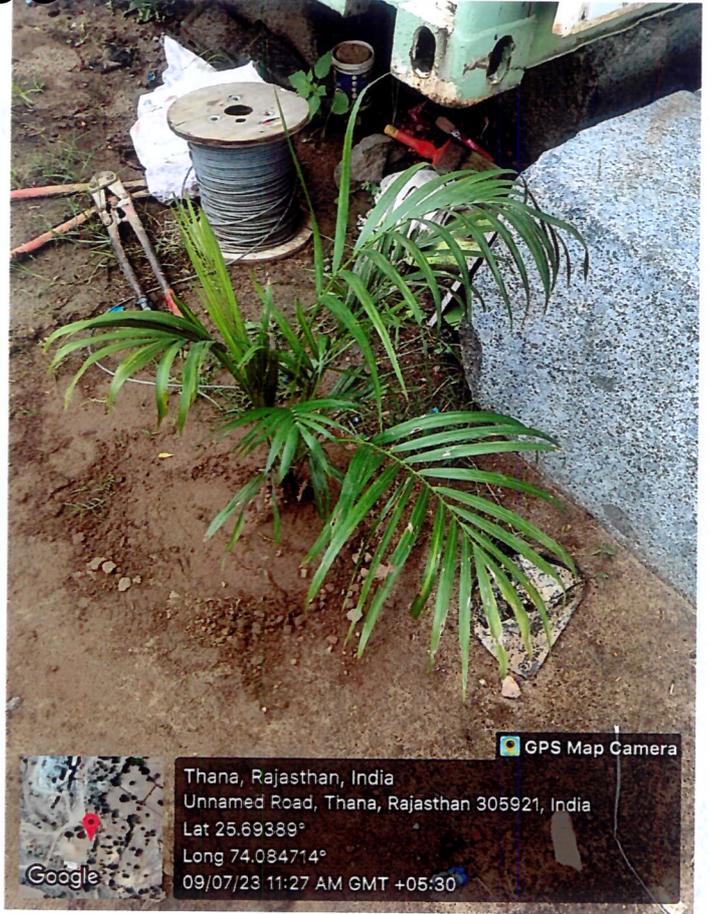


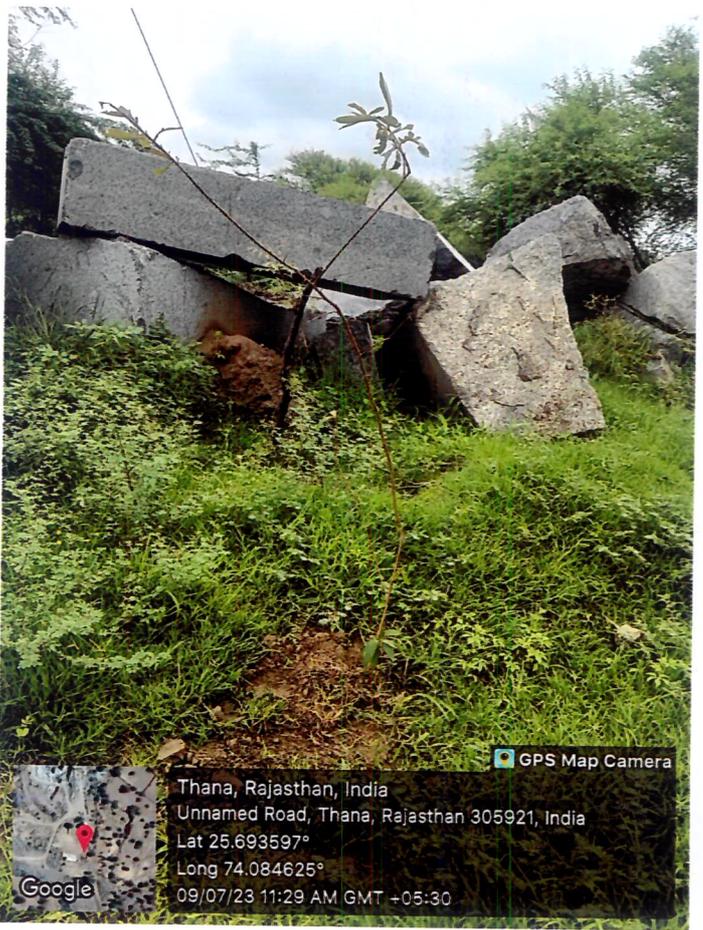
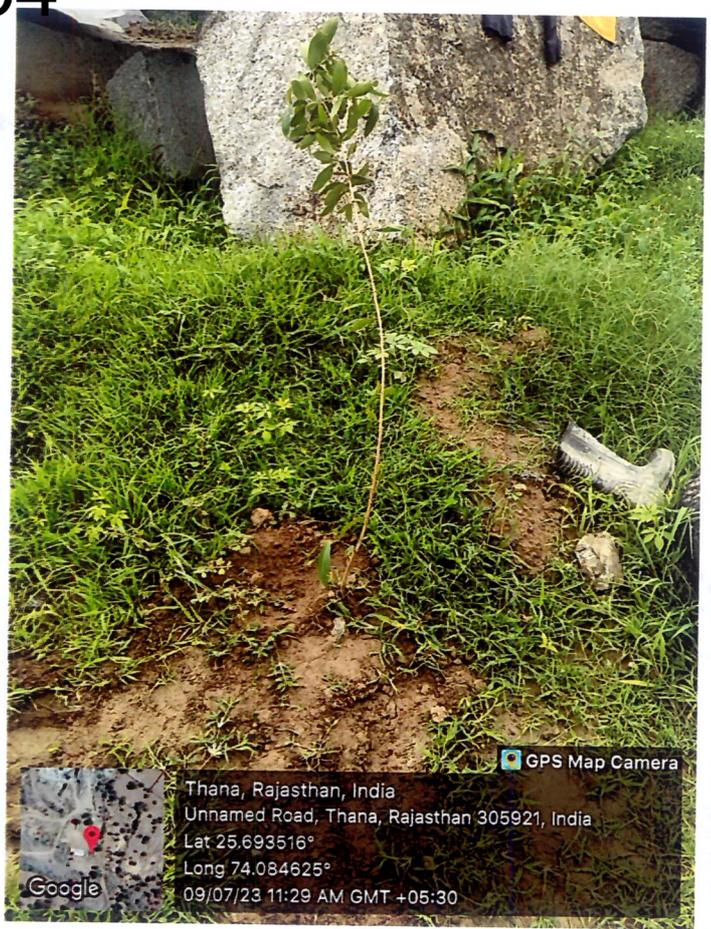












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